

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 76 OF 2016 &
IA NOS. 185 & 186 OF 2016**

Dated: 27th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Chhattisgarh State Power Trading Co. Ltd. Appellant(s)
Versus
Bharat Alluminium Co. Ltd. & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Matrugupta Mishra
Mr. Tushar Nagar for R.1

ORDER

Issue notice to the Respondents returnable on 23.05.2016. Dasti
in addition is permitted.

List the matter on **23.05.2016.**

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**